

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 20.02.2019 (WEDNESDAY)**

**Court – II**  
**10:30 AM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Hearing (Part Heard)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. &Ors. Vs. IDIO Construction & Industries (India) Ltd. &Ors.	Nilanjan Chatterjee	Shankar Dayal Singh-R16

**For Hearing**

2.	Comp. App. (AT) No. 376 of 2018	Chamundesware Studio & Laboratory Pvt. Ltd. Vs. K. Rajaiah (Since Deceased – Represented by his LR's ) <b>With</b>	Vivek Holla	Nikhil Nayyar
3.	Comp. App. (AT) No. 413 of 2018	K. Rajaiah (since dead), Represented by his L.Rs. Vs. Chamudesware Studio & Laboratory Pvt. Ltd. & Ors.	Nikhil Nayyar	Vivek holla
4.	Comp. App. (AT) No. 380 of 2018	Shri Lalit Aggarwal Vs. Shree Bihari Forgings Pvt. Ltd. & Ors.	Karan Luthra	Mukesh Rajput

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